

NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-III (SPECIAL BENCH)

ITEM No. 324

RA-31/2024, IA-779/2023, IA-1121/2024, IA-1165/2024

In

IB-717(ND)/2019

IN THE MATTER OF:

M/s. Oriental Bank of Commerce (Marge With PNB) Petitioner/Applicant

Vs.

M/s. Sidhartha Buildhome Pvt. Ltd. Respondent

Order under Section 7 of the Insolvency and Bankruptcy Code, 2016

Order delivered on 14.05.2024

CORAM:

SHRI BACHU VENKAT BALARAM DAS
HON'BLE MEMBER (JUDICIAL)

SHRI RAHUL BHATNAGAR
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Petitioner : Mr. Sandeep Bajaj, Mr. Devansh Jain, Ms. Vasudha
Chadha Advs.

For the Respondent :

ORDER

Due to paucity of time, the matter is adjourned to **13.06.2024**.

-Sd-

(RAHUL BHATNAGAR)
MEMBER (TECHNICAL)

Malik